

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

STARRED QUESTION NO:286
ANSWERED ON:16.08.2004
CONTROLLING OF RIVER POLLUTION
Adhalrao Patil Shri Shivaji;Yadav Shri Giridhari

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) the action plan initiated by the Government to check the increasing pollution in each river of the country alongwith the quality of water before and after the plan, State-wise and river-wise;
- (b) whether the Government has failed to achieve the targets set in this regard;
- (c) if so, the reasons therefore and the further action plan formulated in this regard;
- (d) whether certain States have requested for inclusion of some more rivers in the plan; and
- (e) if so, the State-wise details thereof and action taken thereon?

Answer

MINISTER OF ENVIRONMENT & FORESTS (SHRI A. RAJA)

(a) to (e) A statement is laid on the Table of the House.

Statement referred to in reply to parts (a) to (e) of Lok Sabha Starred Question No. 286 to be answered on Monday, August 16, 2004 on Controlling of River Pollution.

(a) to (c) A National River Conservation Plan (NRCP) is under implementation in 157 towns along pollution stretches of 31 rivers spread over 18 States at a total approved cost of Rs. 4688 crore including Central & State share. The objective of the National River Conservation Plan is to improve the water quality of the rivers through the implementation of the following pollution abatement works;

- . Interception and diversion works to capture the raw sewage flowing into the river through open drains and divert them for treatment.
- . Sewage treatment plants for treating the diverted sewage.

- . Low cost sanitation works to prevent open defecation on river banks.

- . Electric crematoria and improved wood crematoria to conserve the use of wood and help in ensuring proper cremation of bodies brought to the burning ghats.

- . River front development works such as improvement of bathing ghats etc.

- . Other miscellaneous works like afforestation, public participation, public awareness etc.

The monitoring of water quality of rivers was initiated with river Ganga from April, 1986. The water quality is monitored to evaluate the changes in status of water quality due to implementation of river action plans. Phase-I of River Action Plans in respect of river Ganga and Yamuna have since been completed. A comparison of water quality of rivers before and after the Action Plans i.e. 1986 and 2003 in case. of river Ganga and 1996 and 2003 in case of river Yamuna during the critical period of summer (March-June) is enclosed at Annexure-I & I-A. It may be observed that water quality of river Ganga in terms of Dissolved Oxygen (DO) and Bio-chemical Oxygen demand (BOD) has shown improvement over the pre-Ganga Action Plan (GAP) quality. The increased BOD in some of the towns may

be attributed to increased population and only partial completion of interception and diversion of sewage schemes. The water quality of the river is likely to improve to desired levels when entire waste water generated is tapped and treated. For river Yamuna, the pollution levels in terms of BOD level have deteriorated for Delhi & Agra due to increase in population and sewage generation in the intervening years between 1996 and 2003.

(d) & (e) The details of new proposals for rivers received under NRCP, State-wise and Project-wise alongwith the action taken by the Government and their present status is given at Annexure-II.

Annexure-I

Annexure referred to in reply to parts (a) to (c) of Lok Sabha Starred Question No. 286 to be answered on Monday, August 16, 2004 on Controlling of River Pollution.

WATER QUALITY DATA FOR RIVER GANGA (Summer Average i.e. March-June)

Sl.No. Station/Location 1986 2003

DO BOD DO BOD
(mg/l) (mg/l) (mg/l) (mg/l)

| | | | | | |
|-----|-----------------|-----|------|------|-----|
| 1. | Rishikesh | 8.1 | 1.7 | 9.2 | 0.5 |
| 2. | Hardwar D/s | 8.1 | 1.8 | 9.0 | 0.8 |
| 3. | Clarhmukteshwar | 7.8 | 2.2 | 8.2 | 1.2 |
| 4. | Kannauj U/S | 7.2 | 5.5 | 7.9 | 1.2 |
| 5. | Kannauj D/S | NA | NA | 6.2 | 3.3 |
| 6. | Kanpur U/S | 7.2 | 7.2 | 6.7 | 3.7 |
| 7. | Kanpur D/S | 6.7 | 8.6 | 4.4 | 6.1 |
| 8. | Allahabad U/S | 6.4 | 11.4 | 10.0 | 4.8 |
| 9. | Allahabad D/S | 6.6 | 15.5 | 7.3 | 3.2 |
| 10. | Varanasi U/S | 5.6 | 10.1 | 7.2 | 2.5 |
| 11. | Varanasi D/S | 5.9 | 10.6 | 8.1 | 5.4 |
| 12. | Patna U/S | 8.4 | 2.0 | 7.5 | 2.0 |
| 13. | Patna D/S | 8.1 | 2.2 | 7.8 | 2.8 |
| 14. | Rajmahal | 7.8 | 1.8 | 7.5 | 2.2 |
| 15. | Palta | NA | NA | 7.2 | 2.2 |
| 16. | Uluberia | NA | NA | 5.6 | 1.9 |

Bathing Water Quality Criteria: Dissolved Oxygen (DO) equal to or more than 5.0 mg/l
Bio-chemical Oxygen Demand (BOD) equal to or less than 3.0 mg/l.

Annexure-IA

Summer Average (March - June) 1996-2003 YAMUNA ACTION PLAN

1996 2003

Sl.No. Site DO BOD DO BOD
(mg/l) (mg/l) (mg/l) (mg/l)

A. HARYANA

| | | | | |
|------------|-------|------|------|------|
| 1 Tajewala | 11.70 | 1.20 | 4.90 | 1.30 |
| 2 Kalanaur | 10.40 | 1.05 | 4.70 | 1.30 |
| 3 Sonapat | 9.75 | 3.00 | 7.40 | 1.80 |
| 4 Palla | 13.95 | 6.00 | 7.50 | 1.50 |

B. DELHI

5 Nizamudin Bridge 0.30 25.00 - 28.80

C. UTTAR PRADESH

| | | | | |
|------------------|-------|-------|------|-------|
| 6 Agra Canal | 0.35 | 26.50 | 0.30 | 18.00 |
| 7 Majhawali | 0.50 | 22.00 | 3.90 | 15.80 |
| 8 Mathura | 8.10 | 4.00 | 6.90 | 13.30 |
| 9 Mathura D/S | 8.50 | 2.50 | 6.90 | 9.30 |
| 10 Agra U/S | 10.65 | 4.50 | 4.70 | 18.30 |
| 11 Agra D/S | 1.65 | 9.00 | 5.40 | 29.50 |
| 12 Batteshwar | 13.90 | 11.00 | 4.70 | 10.30 |
| 13 Etawah | 11.16 | 7.00 | 5.80 | 10.80 |
| 14 UDI | 9.71 | 2.00 | 4.30 | 2.80 |
| 15 AuraiyaJuhika | 8.14 | 5.00 | 6.10 | 4.80 |

Summer average (March + April)

Annexure-II

Annexure referred to in the reply to part (d) & (e) of Lok Sabha Starred Question No. 286 to be answered on Monday, August 16, 2004 on Controlling of River Pollution.

| Sl. No. | Name of the Project | State | Cost | Union | Estimated | Action Taken by the |
|---------|---------------------|-------|----------------|-------|-----------|---------------------|
| | | | (Rs. in crore) | | | Status |

1. 33 towns along river Ghaggar Punjab 536.00 Received Pre-feasibility report only. State Government was asked to submit Detailed Project Report to be prepared as per our guidelines. No Detailed Project Report received till date.
2. Amritsar town along river Punjab 394.00 -do- Ravi
3. Kapurthala and Sultanpur Punjab 14.97 Project sanctioned for Rs. 14.97 crore and is presently under implementation. (a tributary of Satluj)

4. 11 towns along Beas river Himachal Pradesh 78.41 Received Pre-Feasibility Report only. State Government was asked to submit Detailed Project Report to be prepared as per our guidelines. No Detailed Project Report received till date.
5. 4 towns along river Jhelum Jammu & Kashmir 284.42 Received Pre-Feasibility Report only. State Government was asked to submit Detailed Project Report to be prepared as per our guidelines. No Detailed Project Report received till date.
6. Paonta Sahib town along river Yamuna Himachal Pradesh 3.58 -do-
7.
(i) Khuakhai and Daya rivers Orissa 497.00 -do- at Bhubneshwar
- (ii) River Mahanadi & Kathjori at Cuttack 523.00 -do-
8. Sewerage & treatment scheme of Puri as per Supreme Court Direction Orissa 48.29 Approved
9. 21 towns along river Ghaggar Haryana 345.35 Proposal not considered due to shortage of funds.
10. Dhansiri and Dhipu rivers at Nagaland 83.87 DPR is under consideration, Dimapur but States commitment to bear 30% cost is pending. Besides, the project report is also required to be revised by the State Govt. However, Rs. 2.5 lakh has been released to the State Govt. for the preparation of DPR.
11. Bagalkot town along Krishna/Ghataprabha river Karnataka 29.12 Present outlay of NRCP in the X Plan is not sufficient for taking up new works. Thus, it will not be possible to consider this proposal at present.
12. Maddur town along Shimsha river Karnataka 6.63 -do-
13. Gokak town along Ghataprabha river Karnataka 14.50 -do-
14. Baillahongol town along Malaprabha river Karnataka 10.21 -do-

15. Shah bad Gulbarga town Karnataka 14.82 -do-
along Kagina river
16. Hospet town along Karnataka 21.45 -do-
Tunabhadra river
17. Gangawati town along Karnataka 21.00 -do-
Tungabhadra river
18. Kanakpura town along Karnataka 10.61 -do-
Arhavathi river
19. Yarlgir town along Bhima Karnataka 17.60 -do-
river
20. Dandeli town along Kali river Karnataka 10.67 The Detailed Project
Reports have not been
received. So far, only
information through a
forwarding letter has
been received in this Ministry.
21. Siraguppa town along Karnataka 8.96 -do-
Tungabhadra river
22. Environmental Action Plan Karnataka 46.27 Approved.
of Bangalore city for
pollution abatement of river
Cauveri & Penniyar
23. Rajpur town along Kharun river Chhatisgarh 36.60 At present, outlay of NRCP in
the X Plan is not sufficient for
taking up new works. Thus, it will
not be possible to consider this
proposal at present.
24. Durg town along Seonath river Chhatisgarh 26.60 -do-
25. Bilaspur town along Arpa river Chhatisgarh 26.90 -do-
26. Siliguri town along Mahananda West Bengal 37.87 Planning Commission has been
river requested to accord in principle
approval to undertake the scheme.
No tie up of funds is required as
it is proposed to undertake the
scheme from projected savings of
Rs. 100.60 crore in West Bengal
under GAP-II.
27. Kolhapur town along river Maharashtra 83.85 The State Govt. has been conveyed
Panchganga that the outlay provided for the
NRCP under the X Plan is not
adequate to take up new projects.
Thus, it would not be possible to
include this town under NRCP at
present. They have also been
conveyed that as and when more funds
are forthcoming, this proposal would

be considered for inclusion under the NRCP.

28. Wai town along river Krishna Maharashtra 3.87 -do-
29. Pandharpur town along Maharashtra 26.53 -do-
river Bhima
30. Prakash a town along Maharashtra 4.59 -do-
river Tapi
31. Paithantown along Godavari Maharashtra 12.80 -do-
river
32. Sonapur town along Bihar 0.91 The State has been asked to complete
river Gandak GAP-II schemes first and NRCD would
not be able to consider the proposal.
It was also conveyed that while the
amenity of sanitation is necessary
for the pilgrims at Sonapur, the
State Govt. may provide these on the
basis of BOT/`users pay`. Accordingly,
the proposal has been returned.
33. Samastipur town along river Bihar 8.04 The State has been conveyed that
Burhi Gandak the schemes of Bihar under GAP-II
may be completed first and the
scheme of Samastipur (having a
population less than 1 lakh) may
be taken up subsequently with a
holistic and integrated approach,
as per the resolution of NRCA.
34. Khagaria town along river Bihar 5.01 The State has been conveyed that the
Burhi Gandak schemes of Bihar under GAP-II may be
completed first and the scheme of
Khagaria (having a population less
than 1 lakh) may be taken up
subsequently with a holistic and
integrated approach, as per the
resolution of NRCA.
35. Sitamarhi town along river Bihar 5.30 The State has been intimated that
Lakhandei the decisions of the NRCA emphasize
on schemes of river conservation in
larger towns (population of Sitamarhi
is less than 1 lakh) to ensure that
the available financial resources
are not too thinly spread. In this
context, it would be of paramount
importance to complete the tasks in
hand and those already approved by
the Govt., which are running behind
schedule viz., GAP-I, GAP-II (MS) as
well as GAP-II (Supreme Court towns).
Accordingly, it has not been found
feasible to consider the scheme of
Sitamarhi town.
36. Sabarmati River Cleaning Gujarat 412.24 The State Govt. has been conveyed
Project Phase-II for that the outlay provided for the
Ahmedabad town NRCP under the X Plan is not adequate
to take up new projects. Thus, it
would not be possible to include this
town under NRCP at present.

37. Pollution abatement of Gujarat 134.50 -do-
river Tapi at Surat
38. River frontline drainage & Gujarat 30.50 -do-
sewage treatment for Jamnagar
along river Rangmati
39. Environmental Upgradation of Goa 14.39 Clarifications have been sought from
Panaji City Phase II along the State Govt. on the project
river Mandovi proposal, the same are awaited.
40.
(i) Ambur, Walajapet and Tamil Nadu 72.89 Due to shortage of outlay in X Plan,
Ranipet along the river Palar it is not possible to take up new
(ii) Coastal towns of projects.
Trichendure & Rameshwaram
41. Chaliyar river Kerala 271.00 Report received is not as per
Ministry's guidelines. State
Government asked to submit Detailed
Project Report.
42. Pamba Action Plan Kerala 320.00 A proposal for abatement of pollution
of river Pamba in Kerala had been
submitted by Govt. of Kerala in Dec.,
2002 at a cost of Rs.320 crore for
including the project under NRCP in
the X five year Plan. However, a part
of project for abatement of pollution
of the river at Pamba and Sabrimala
as immediate phase at cost of Rs. 18.45
crore, was sanctioned in May, 2003.
Most of the remaining works proposed
in the project relate to Urban
Development activities, Irrigation
and Flood control Department. Also,
due to constraint in the availability
of funds for new projects in X Five
year Plan, the State Govt. was asked
to prioritize the works on the basis
of pollution load and resubmit the
proposal accordingly.
- The cost of the project is to be
shared on 70:30 basis between Central
and State Government. The scheme is
targeted to be completed within 4
years. An amount of Rs. 75 lakh has
been released to the implementing
agency for execution of works. The
execution of the works under the
project is yet to start.
43. Yamuna Action Plan, Phase-II Delhi, 624.00 Yamuna Action Plan Phase-II was
Haryana & approved in July, 2003 for
U.P. abatement of pollution of river
Yamuna in the State of U.P. Haryana
and Delhi at a cost of Rs. 624.00
crore. The funds for the project
are to be made available by the
JBIC as a soft loan. The cost of
the project is to be shared on 85:15
basis between Central and State Govts.
The share of Delhi in the project is
Rs.387.17 crore and that of U.P. and

Haryana as Rs.124.13 crore and Rs.62.5 crore respectively. A provision of Rs. 50.20 is made for capacity building of NRCD and project implementing agencies. The project is scheduled to be completed in September, 2008. As per the instructions by JBIC, the works will be started after appointment of Project Management Consultant, (PMC), which is under process and is likely to be finalized by the end of August, 2004.

44. 19 towns along river Yamuna Uttar Pradesh 222.52 Received outline proposal only. The and its tributaries outlay provided for the National River Conservation Plan (NRCP) under the X Plan is not adequate to take up new projects at present.

45. Unnao town along Ganga fiver Uttar Pradesh 85.00 -do-

46. Gomti Action Plan Phase-II Uttar Pradesh 291.58 Project sanctioned for Rs. 263.04 at Lucknow crore and is presently under implementation. The project is scheduled for completion by March 2007.

47. Additional funds for Uttar Pradesh 16.76 Received Pre-feasibility report only. pollution abatement of river State Government has been asked to Gomti at Su Itanpur and submit Detailed Project Report to Jaunpur towns (in addition to be prepared as per our guidelines. already approved allocation No Detailed Project Report received of Rs.10.36 crore for till date. these towns)

48. 6 towns along Kali Nadi and Uttar Pradesh 218.99 Received outline proposal only. The 1 town along river Solani outlay provided for NRCP under the (tributaries of Ganga) X Plan is not adequate to take up new projects at present.

49. Revised Pre-feasibility report Uttar Pradesh 234.80 Based on Detailed Project Reports for Allahabad town along Ganga submitted by the State Government, schemes amounting to Rs. 31.63 crore have been sanctioned out of the available allocation of Rs. 32.72 crore for GAP Phase-II in the town. The schemes are in various stages of implementation.

For tackling the balance pollution load, the Master Plan and Feasibility Study for sewerage and nonsewerage components in the town is under preparation by the Consultants appointed under the JICA (Japan International Cooperation Agency) assisted Development Study.

50. Revised Pre-feasibility report Uttar Pradesh 236.28 Based on Detailed Project Reports for Varanasi town along Ganga submitted by the State Government, schemes amounting to Rs. 41.61 crore have been sanctioned out of the available allocation of Rs.45.05 crore for GAP Phase-II in the town. The schemes are in various stages of implementation.

For tackling the balance pollution load, the Master Plan and Feasibility Study for sewerage and nonsewerage components in the town is under preparation by the Consultants appointed under the JICA (Japan International Cooperation Agency) assisted Development Study.

For tackling the balance pollution load, the Master Plan and Feasibility Study for sewerage and nonsewerage components in the town is under preparation by the Consultants appointed under the JICA (Japan International Cooperation Agency) assisted Development Study.

51. Abatement of pollution of river Ganga at Haridwar-Rishikesh Uttaranchal 40.55 Planning Commission has been requested to accord in principle approval and enhance the X Plan outlay to undertake the important works.
52. Rejuvenation of River Penna Andhra Pradesh 57.97 Project not considered due to the fact that Canal cleaning is not the mandate of NRCD.
53. Vijaywada pollution prevention and environmental improvement of irrigation canals of river Krishna in Vijaywada. Andhra Pradesh 11.62 Project not considered due to the fact that Canal cleaning is not the mandate of NRCD.
54. Gaggar River Action Plan Andhra Pradesh 350 Proposal not considered due to shortage of funds.
55. DPR for Rani Chu river Sikkim 35.77 DPR is under consideration. Rs. 3.5 lakhs released towards Project Preparation Fee (PPF).
56. Request for release of Project Preparation Fee (PPF) for Haora river conservation plan. Tripura 0.20 Under consideration.
57. Community based conservation of Bichom river Arunachal Pradesh 0.20 Approved
58. Imphal and Nambul river Manipur Only an outline for preparation of DPR as per proposal NRCD guidelines. Rs. 2.80 lakhs has been released received.